

Central Administrative Tribunal Principal Bench, New Delhi.

OA-62/2017

New Delhi this the 09th day of January, 2017

**Hon'ble Sh. Shekhar Agarwal, Member (A)
Hon'ble Sh.Raj Vir Sharma, Member (J)**

Surender Khatri, aged 28 years,
NSS Engineer Nokia,
S/o Satayavir Singh
H/ No. 400 VPO Katewara
Dist: Outer Delhi, Delhi

... Applicant

(By Advocate : Sh. Harish Kr.)

Versus

1. The Commissioner of Police,
Police Headquarters,
IP Estate, New Delhi.
2. The Joint Commissioner,
Vigilance Department,
5th Floor, Police Station Building,
Barakhambha Road, New Delhi.
3. The Dy. Commissioner of Police,
Recruitment Cell, NPL, New Delhi. Respondents

ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A)

After arguing for some time, learned counsel for the applicant has sought leave of this Tribunal to withdraw this OA with liberty to file fresh OA after obtaining necessary information under RTI Act, 2005.

2. Accordingly, this OA is dismissed as withdrawn with liberty as prayed.

(Raj Vir Sharma)
Member (J)

**(Shekhar Agarwal)
Member (A)**

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